IN THE HIGH COURT OF JHARKHAND AT RANCHI
First Appeal No. 385 of 2018

Dr. Niraj Kumar Chaudhary --- Appellant

Versus

Rimjhim …. Respondent

CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**
Hon'ble Mrs. Justice Anubha Rawat Choudhary

Through Video Conferencing

For the Appellant : Ms. Swati Shalini, Adv.

09/10.09.2020 Ms. Swati Shalini, learned counsel appears for the appellant through Video Conferencing.

After the previous order dated 24th July, 2020, on-line mediation has been held on 17.08.2020 & 03.09.2020. The next date for mediation is 18.09.2020. Request for extension of time made by learned Mediator, JHALSA through letter no. 1113 dated 05.09.2020 is accepted. Accordingly, time for concluding mediation is extended up-to 9th October, 2020. Parties should endeavour to cooperate as far as possible and attend the mediation on-line on each of the sittings. Report be submitted by 12th October, 2020.

Matter be listed in the week of 12th October, 2020.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)

Jk